

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PANDIT AUTOMOTIVE PRIVATE LIMITED Date of Commencement of Liquidation: 09-08-2018; List of Stakeholders as on Date: 19-03-2021; Name of IP: Ms. Anagha Anasingaraju; Last 5 digit of registration number: 10732

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				0				NA
2	Liquidation costs incurred till date		17573778.58		17573778.58				NA
3	Secured financial creditors	6	2867405465.33	6	2867405465.33				Annexure 3
4	Unsecured financial creditors	5	132172891.64	5	132172891.64				Annexure 4
5	Operational creditors (Workmen)	6	254846306.94	5	39418883.05				Annexure 5
6	Operational creditors (Employees)	9	138122026.50	9	42615028.75				Annexure 6
7	Operational creditors (Government Dues)	8	755053573	7	753867549				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	104	164039045.71	100	125318121.83				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		138	4329213087.7	132	3978371718.18	0	0	0	